50(E)

## Declaration of Assets Liabilities

I, Lolon mishra. Son of/II/o Tog Narayan nuil aged ... b. years, belonging to Embar widton service and presently working as (immovable, movable, bank balance, etc.) of myself spouse and dependents\*:-

Details of movable assets

(Assets in joint name including the extent of joint ownership will also have to be

Sl. No.	Description	Self	Spouse Name(s)	Dep1 Name	Dep2 Name	Dep. Nam
(i)	Cash	2007				
(ii)	Deposits in Bank	20,000/:	-	-		
(iii)	Institutions And Non-Banking Financial Companies. Bond	s, reit	-	_		
	Debentures and Shares in Companies Other financial	Nil	-			
i I I	nstitutions, NSS, Postal Savings, LIC Policies, etc.	ril	-			
et	Motor Vehicles Details of make cc.)	20 gms				
) Je de an	wellery (give tails of weight d value)	Selver 250 gme				
as	ner assets, such values of ims/interests		2.552			

Note: - Value of Bonds/shares/debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

B. <u>Details of Immovable assets</u>
[Note:-Properties of joint ownership indicating the extent of joint ownership will also have to be indicated].

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<sup>\*</sup> Dependents here means as person substantially dependent on the income f the

	Sl. No.	Description	Self	Spouse Name(s)	Dep1 Name	Dep2 Name	Dep.
	(i)	Agriculture land Location(s) Survey number(s) Extent (Total measurement) Current market value	pushpa Den'	PhULPA SAN'	77		Name
(ii)	i)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value Buildings (Commercial and Residential) Location(s) Survey/door Jumber(s) Extent (Total neasurement) Current market alue		PATHO 2017 60 493   509 CACTED 66 172   274 15-5EC 140 144 (427) 60 5783 1-36 5780			
(iv) (v)	A - 1 - S nu - E me - C val	ouses partments, etc. Location(s) Survey/Door amber(s) Extent (Total easurement) Current market lue hers (such as erest in property)					

(2) I give herein below the details of my liabilities / over dues to public financial institutions and Government dues:-

Sl. No.	<b>Description</b>	Name & Address of Bank / Financial(s)/Department(s)	Amount outstanding
(a)	(i) Loans from Banks	9,00000/: 3BI	
	(ii) Loans from Financial Institutions		
	(iii) Government Dues :- (a) Dues to departments dealing with Government accommodation.		
	(b) Dues to departments dealing with supply of water.		
	(c) Dues to departments dealing with supply of		Lalon milh

	(d) Dues to departments dealing with telephones.		
	(e) Dues to departments dealing with Government transport (including aircraft and helicopters) (f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to	BXXPM-7348L	
	which Income Tax Return filed give also Permanent Account Number (PAN)].		
	(ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax return filed].		
	(iii) Sales Tax [Only in case of property business].		
	(iv) Property Tax		

## Personal Details

Place :- pata

Date :- 11/02/25

GPF/CPF/PRAN No. :- ' DTS/BLA -1220 Gender (M/F) Date of Birth 15 10 1978 (DD/MM/YYY) Class/Group (A/B/C) Cadre BLA Home District Madhuban'

I, hereby declare that the above details are true to the best of my knowledge and belief.

Signature Lalon Michya Name of Employee: - Lalon Michya

Designation: - OSLice Attendent (Forrash)
Department: - BLA

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